

PUNJAB VIDHAN SABHA SECRETARIAT
(LEGISLATION BRANCH)

No. 20-LA-2019/ 3396

From

Shashi Lakhanpal Mishra,
Secretary.

To

1. The Secretary, Election Commission of India,
Nirvachan Sadan, Ashoka Road,
New Delhi-110001.
2. The Secretary to Government of India,
Ministry of Parliamentary Affairs,
92, Parliament House, New Delhi-110001.
3. The Secretary, Ministry of Law,
Department of Legal Affairs, New Delhi-110001.
4. The Chief Secretary / Additional Chief Secretaries
to Government, Punjab, Chandigarh.
5. The Chief Electoral Officer and
Secretary to Government, Punjab,
Election Department, Chandigarh.
6. All Financial Commissioners / Principal Secretaries/
Administrative Secretaries to Government, Punjab,
Chandigarh.
7. The Deputy Secretary to Government of India,
Ministry of Home Affairs,
(Political I(A) Section), New Delhi-110001.
8. The Secretaries to all State Legislative Assemblies /
Councils in India.
9. The Librarian,
Lok Sabha Secretariat, New Delhi-110001.

Dated Chandigarh, the 25 February, 2019.

Sir / Madam,

I am directed to inform you that the Fifteenth Punjab Vidhan Sabha, which was summoned to meet on the 12th February, 2019 for its Seventh Session, adjourned sine-die today i.e. the 25th February, 2019.

Yours faithfully,

Balbir Kaur
SUPERINTENDENT,
for SECRETARY.

Balbir Kaur
Superintendent
Punjab Vidhan Sabha
Chandigarh